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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 2558/2021 & CM APPL. 4661/2022**

YATHARATHA FOUNDATION Petitioner

Through: Mr. Ray Vikram Nath and Mr.
Harshvardhan Jha, Advocates.

versus

THE UNION OF INDIA AND ORS Respondents

Through: Ms. Bharathi Raju, Senior Panel
Counsel for UOI.

Ms. Hetu Arora Sethi, ASC with Ms.
Kavita Nailwal, Advocate for
GNCTD.

Mr. Umesh Sharma and Mr. Sumit
Choudhary, Advocates for R-3.

Mr. Ravinder Yadav, Assistant
Director (CPU), and Mr. Hemant
Mehta, Legal-cum-Probation Officer,
DWCD.

+ **W.P.(C) 8417/2021**

AJAY GAUTAM Petitioner

Through: Petitioner in person.

versus

DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS &
ORS. Respondents

Through: Mr. Rhishabh Jetly, Advocate for R-
1.

Mr. Santosh Kumar Tripathi,
Standing Counsel with Mr. Arun



Panwar, Mr. Pradyumn Rao, Mr. Utkarsh Singh, Mr. Kartik Sharma, Ms. Prashansa Sharma and Mr. Rishabh Srivastava, Advocates for R-2 to 4.

Ms. Monika Arora, CGSC with Ms. Rupali Kapoor and Mr. Subhrodeep Saha, Advocates for UOI.

Mr. Ravinder Yadav, Assistant Director (CPU), and Mr. Hemant Mehta, Legal-cum-Probation Officer, DWCD.

CORAM:
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

13.10.2023

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1. This Court directed Government of NCT of Delhi (“GNCTD”) *vide* order dated 06th September, 2023 to file a status report regarding the long-term impact upon children housed in rehabilitation centres administered by GNCTD. Mr. Santosh Kumar Tripathi, learned Standing Counsel for GNCTD, submits that multiple agencies under various Government departments control distinct facets of child rehabilitation programmes, however, in order to achieve meaningful results, co-ordination between these agencies and departments is needed.

2. In light of the above, GNCTD is directed to file a comprehensive status report within four weeks, and appoint a nodal agency for the co-ordination between various government entities and administration of child rehabilitation schemes.



3. Re-notify on 24th November, 2023.

SATISH CHANDRA SHARMA, CJ

SANJEEV NARULA, J

OCTOBER 13, 2023

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